

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

**LOK SABHA**  
UNSTARRED QUESTION NO.1582  
TO BE ANSWERED ON 4<sup>TH</sup> DECEMBER, 2024

**CANCELLATION OF RATION CARDS DUE TO E-KYC**

1582. SHRI SASIKANTH SENTHIL:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government is aware of reports indicating that the mandatory e-KYC verification process is leading to the exclusion of genuine ration cardholders particularly affecting migrant populations and if so, the details thereof;
- (b) the State-wise details of ration cards cancelled since the implementation of e-KYC process along with primary reasons cited for these cancellations; and
- (c) the details of the steps being taken to ensure that legitimate ration cardholders especially vulnerable groups such as migrant workers, the elderly and the disabled are not excluded from accessing food security benefits due to technical or logistical barriers in the e-KYC process?

**A N S W E R**  
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,  
FOOD & PUBLIC DISTRIBUTION  
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

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(a): The department has not received any such information from any states/ UTs.

States/UTs are responsible for the identification of ineligible/ duplicate ration cards and the inclusion of eligible beneficiaries/households.

(b): The eKYC process is carried out by States/UTs. No data of ration cards cancelled due to the implementation of eKYC is available with the Department of Food and Public Distribution.

(c): As per the Targeted Public Distribution System (TPDS) Control Order 2015, the review of ration cards/beneficiaries list, identification of ineligible/ duplicate ration cards and inclusion of eligible beneficiaries/households is the responsibility of concerned State/UT Government.

All States/UTs have been advised to undertake proper verification (including field verification) of each identified case to ensure that ration cards of genuine beneficiaries are not deleted/ suspended.

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